

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.122/MP/2023

Subject : Petition under Section 66 of the Electricity Act, 2003 read with the Regulation 25 of the Central Electricity Regulatory Commission (Power Market) Regulations, 2021 seeking approval for introduction of High Price contracts in High Price Day Ahead Market (HP-DAM), High Price Term Ahead Market (HP-TAM), and High Price Contingency Contracts.

Date of Hearing : 8.6.2023

Coram : Shri Jishnu Barua, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : Hindustan Power Exchange Limited (HPX)

Respondent : Grid Controller of India Limited (GCIL)

Parties Present : Shri Vishal Binod, Advocate, HPX
Shri Pravesh Sharma, HPX
Shri Alok Mishra, NLDC

Record of Proceedings

Learned counsel for the Petitioner submitted that the present Petition has been filed seeking approval for introduction of High Price contracts in High Price Day Ahead Market (HP-DAM), High Price Term Ahead Market (HP-TAM) and High Price Contingency Contracts (HP- Contingency). Learned counsel further submitted that pursuant to the direction of the Commission vide Record of Proceedings for the hearing dated 2.5.2023, the Petitioner had uploaded the present Petition on its website for inviting the comments from the stakeholders and in response, the Petitioner has received the comments from three stakeholders, namely, Arunachal Pradesh Power Corporation Pvt. Ltd., JPL Simhapuri Energy Ltd. and Adani Power Limited, all of which are favorable. Learned counsel submitted that the Respondent, GCIL has also furnished its comments vide its reply and the Petitioner has filed its rejoinder thereof.

2. The representative of the Respondent, GCIL submitted that GCIL has already filed its reply in the matter which may be considered.

3. Considering the submissions made by the learned counsel for the Petitioner and the representative of GCIL, the Commission reserved the matter for order.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**